

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 196/TT/2025

Subject : Petition for truing up of transmission tariff for the 2019-24 and the determination of transmission tariff for the 2024-29 tariff period for **Asset-I:** 50 MVAR Line Reactor at Jaipur (South) in 400 kV D/C Kota - Jaipur (South) line (Part of 400 kV D/C RAPP Jaipur TL) utilized as Bus Reactor at Jaipur (South) Sub-station and **Asset-II:** 400 kV D/C Kota - Jaipur (South) line along with associated bays at Kota and Jaipur (South) (Part of RAPP-Jaipur (S) 400 kV D/C line with one Ckt LILO at Kota) under "Transmission System associated with RAPP 7 & 8, Part-B" in the Northern Region.

Petitioner : Power Grid Corporation of India Limited (PGCIL).

Respondents : Uttar Pradesh Power Corporation Limited (UPPCL) and 15 Others.

Date of Hearing : **20.11.2025**

Coram : Shri Ramesh Babu V., Member
Shri Harish Dudani, Member

Parties Present : Shri Kanav Singhal, Advocate, NPCIL
Shri Vishal Sagar, PGCIL
Shri Ranjeet Pandey, PGCIL
Shri Ashish Alankar, PGCIL
Shri Arjun Malhotra, PGCIL
Ms. Kirti, PGCIL

Record of Proceedings

During the course of the hearing, the representative(s) of the Petitioner submitted that the instant Petition has been filed for truing up of transmission tariff for the 2019-24 and the determination of transmission tariff for the 2024-29 tariff period.

2. The learned counsel for the NPCIL (Respondent No. 16), prayed for an adjournment on the ground of non-availability of the arguing senior counsel in the matter.

3. After hearing, the Commission directed the parties to file respective written submissions, if any, a week with a copy to the other parties.



4. The matter will be listed for hearing on **27.11.2025**.

By order of the Commission
Sd/-
(T.D. Pant)
Joint Chief (Law)